Name of the State	2009
Gujarat	31
Tamil Nadu	112
Orissa02	
Maharashtra	02
TOTAL	147

The State Governments/UT Administrations have been repeatedly requested to strictly enforce both the Acts and also monitor such enforcements. The details of the raids conducted, value of goods confiscated and persons booked for violation of rules under the Essential Commodities Act, 1955 during the year 2009 as reported by State Governments/UT Administrations are given in Statements [Refer to the Statement appended to answer to Unstarred Question No. 2343 part (c) and (d).]

(B) Medium Term Measures:

In the medium term, Government has taken initiatives such as the National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojna (RKVY) to improve production and productivity in agriculture.

Separate legislation for retail sector

2350. SHRI T.T.V. DHINAKARAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is proposed to bring forward a separate legislation for retail sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No Sir.

- (b) Deos not arise in view of (a) above.
- (c) Retail trade is a state subject and states have their own policy in the matter.

Import of pulses

2351. SHRI DHIRAJ PRASAD SAHU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Empowered Group of Ministers have cleared proposal for import of pulses from Myanmar long back to ease the soaring prices of pulses in domestic market;
- (b) whether Government of Myanmar is also willing and interested to supply pulses to India;

- (c) whether the deal has been held up; and
- (d) if so, the reasons therefor and the action taken in this matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Yes Sir.

- (b) Government of Myanmar was willing and interested to supply pulses to subject to certain conditions.
- (c) and (d) Initially 30,000 tonnes of black matpe and 7,000 tonnes of green moong were to be imported. However, this did not materialize except for about 5,000 tonnes of black matpe, primarily because the Myanmar side reopened certain settled issues like methodology of payment and currency of payment.

The main issue was that their request for making advance payment prior to the fixation of price and quantity of pulses imported.

In view of the procedural complexities the Government decided that further action on the G-to-G procurement of pulses be dropped.

Allocation of foodgrains to Jharkhand

2352. MS. MABEL REBELLO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that in Jharkhand large number of absolute poor do not get foodgrains through PDS;
 - (b) if so, in what manner Government proposes to rectify the system;
 - (c) the total allocation of foodgrains to Jharkhand;
 - (d) whether Government proposes to increase the allocation;
 - (e) if so, by when; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (f) Allocations of foodgrains under the Targeted Pubic Distribution System (TPDS) are made for Below Poverty Line (BPL) families including Antyodaya Anna Yojana (AAY) families on the basis of 1993-94 poverty estimates of the Planning Commission and March 2000 population estimates of Registrar General of India, or the number of families actually identified and ration cards issued by the State/UT Governments, whichever is less. Accordingly, allocation of 83,791 tons of foodgrains per month are made for all accepted 23.94 lakh BPL families including 9.18 lakh AAY families in Jharkhand @35 kg. per family per month as per allocation norm.

For APL category, the Government of India has made allocation of 19,620 tons per month of foodgrains for 19.62 lakh families in the State. In addition, 9810 tons of foodgrains per month has